SLP(C)No. 21712 OF 2000

ITEM No.205 Court No. 2 SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21712/2000

(From the judgement and order dated 13/09/2000 in LPA 1539/99
of The HIGH COURT OF PATNA)

MD. WALIUR RAHMAN & ANR. Petitioner (s)

VERSUS

STATE OF BIHAR & ORS. Respondent (s)

(For Final Disposal)
(With Office Report)

Date : 09/11/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE R.P. SETHI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. Arup Banerjee, Adv.
Ms. Nandini Mukherjee, Adv.
Mr. Deba Prasad Mukherjee, Adv.

For Respondent (s)
Mr. B.B. Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2
The Special Leave Petition is dismissed.

.SP1

Kalyani. (S.L. GOYAL) @@
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COURT MASTER @@
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